

LOK SABHA
UNSTARRED QUESTION NO. 662
TO BE ANSWERED ON 06.12.2023

SETTING UP OF TEXTILE PARKS

662. SHRI SANJAY JADHAV:

SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the details of the national policy of the Government for setting up of textile parks in the country;
- (b) the State, date, place and year-wise details of textile parks set up in the country during the last five years;
- (c) the role of the Union and the State Governments in setting up of textile parks;
- (d) whether the Governments proposes to set up a textile park in Maharashtra and if so, the details of the places proposed for setting up of textile parks in Maharashtra;
- (e) whether the Government proposes to set up a textile park/textile hub in Parbhani parliamentary constituency and Osmanabad (Dharashiv) district of Maharashtra and if so, the details thereof; and
- (f) the appropriate steps taken by the Government for the construction and promotion of textile hubs in the country?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (d): The Government is implementing two Schemes for establishment of Textile parks in the Country viz. Scheme for Integrated Textile Park (SITP) and PM Mega Integrated Textile Region and Apparel (PM MITRA) Scheme.

(i) The Scheme for Integrated Textile Park (SITP) was introduced in 2005-06 to provide the textile industry with state of art infrastructure for setting up of textile units. The scheme was in implementation till 31.03.2021 after which it was approved for continuation from 2021-22 to 2025-26 for meeting committed liabilities only. Government of India's (GOI) support under the Scheme by way of grant was limited to 40% of the eligible project cost subject to a ceiling of Rs.40 crore.

Under SITP, out of 54 textile parks sanctioned, 30 Textile parks have been completed, 22 Textile Parks are at various stages of completion, while 2 textile parks have been cancelled. However, no new textile parks have been sanctioned under the Scheme in the last 5 years. The details of textile parks sanctioned under SITP in the state of Maharashtra are as under:-

S.No	Name of the park	Date of sanction	Status
1	Asmeeta Infratech Pvt Ltd , Thane,	29.05.2008	Completed
2	Baramati Hi Tech Textile Park Limited, Baramati,	01.07.2006	Completed

3	Deesan Infrastructure, Pvt Ltd., Dhule,	29.05.2008	Completed
4	Hinganghat Textile Park, Wardha	24.03.2015	Completed
5	Islampur Integrated Textile Park Pvt Ltd., Sangli,	16.05.2008	Completed
6	Kalappana Awade Textile Park, Icchalkaranji,	16.09.2011	Near completion
7	Latur Integrated Textile Park Pvt Ltd, Latur,	16.05.2008	Completed
8	Metro Hi-Tech Cooperative Park Limited, Icchalkaranji,	25.11.2005	Completed
9	Pride India cooperative Textile park Limited, Icchalkaranji,	03.02.2006	Completed
10	Purna Global Textiles Park Ltd. Hingoli	16.05.2008	Near completion
11	Satyaraj Integrated Textile Park, Shirol, Kolhapur	15.10.2014	Near completion
12	Sri Ganesh Textile Park, Dhule,	24.03.2015	In progress

(ii) Under the PM Mega Integrated Textile Region and Apparel (PM MITRA) Scheme:-

- (a) The Government has approved setting up of 7 Mega Parks in Greenfield/Brownfield sites with world class infrastructure including plug and play facility with an outlay of Rs. 4,445 crores.
 - (b) 7 sites viz. Tamil Nadu (Virudhnagar), Telangana (Warangal), Gujarat (Navsari), Karnataka (Kalaburagi), Madhya Pradesh (Dhar), Uttar Pradesh (Lucknow), including one at Maharashtra (Amravati) have been approved for setting up textile parks under PM MITRA Scheme.
 - (c) The selection of sites under PM MITRA Scheme was done on a challenge method which considered relevant parameters such as good connectivity, adequate quality power infrastructure, water and waste water disposal systems, labour laws, Single Window Clearances, Stable and Conducive industrial/textile policy of the state, etc.
 - (d) The PM MITRA Scheme is proposed to be implemented through an SPV which will be a legal entity with 51% equity shareholding being held by the State Government. In addition, encumbrance-free land parcel of 1000+ acres and other facilitation in the shape of basic infrastructure and single window clearance is being provided by the State Governments.
- (e):** There is no proposal currently under consideration of the Government for setting up a textile park in Parbhani parliamentary constituency and Osmanabad (Dharashiv) district of Maharashtra.
- (f):** Government is implementing a number of schemes to strengthen the Textile Value Chain across the country including construction and promotion of textile hubs. These include PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks, Scheme for Integrated Textile Parks, Integrated Processing Development Scheme, Comprehensive Powerloom Mega Cluster Development Scheme, SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme, National Technical Textile Mission, Production Linked Incentive scheme, etc.
